## CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Commercial Complex(BDA), Indiranagar, Bangalore — 5560 038

Apllication No	660/86(F)
Applicant Versus	Respondent(s)
GS Zyengar	Dept of Health & Family welfare &
1 Sk. Marayas	
V FL Block Ro	yaji Nagar.
BANDALORE 1	
2 Sh. MS Pada	cargiaial
Control Cont	· Strg. Counsel,
High Court	Bldgs
BANGACORE	
Take notice that Application abo	ve mentioned is posted for hearing
on 19-6-87. You are, the	
person or through a duly authorised lec	al practitioner on the said date.
By Order of the Registrar.	
	( SECTION OFFICER )
Bangalore.	

Balu**\*** 

Date

# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE

DATED THIS THE 19TH DAY OF JUNE, 1987

Hon' ble Shri Justice K.S. Puttaswamy, Vice-chairman and Hon' ble Shri L.H.A. Rego, Member (A)

### APPLICATION NO. 660/86

G.S. Iyengar, S/o. G.S. Acharya, aged 37 years, Transport Supervisor, National Tuberculosis Institute, Bangalore-3.

... Applicant.

(Shri M.R. Shylendra Kumar, Advocate)

v .

- The Government of India, Rep. by its Secretary, Department of Health and Family Welfare Services, Nirman Bhavan, New Delhi-11.
- The Director General of Health Services, Nirman Bhavan, New Delhi-11.
- 3. The Director, National Tuberculosis Institute, No.8, Bellary Road, Bangalore-3. .... Respondents.

(Shri M.S. Padmarajaiah, CGSSC)

This application having come up for hearing to-day, Vice-chairman made the following.

#### ORDER

The facts in this case and the questions of law that arise for determination are similar to A.No. 940/86, disposed of by a Division Bench of this Tribunal on 1.5.1987. For the very reasons stated in A.No.940/85 this application see is liable to be dismissed. We, therefore, dismiss this application. But in the circumstances, we direct the parties to bear their own costs.

Vice-chairman (0)

Member (A) (96.098)

# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Gorplex(BDA), Indiranagar, Bangalore - 560 038

Dated: 29-6-87

APPLICATION NO \_\_\_\_\_660/

660/86(F)

Applicant

Shri G.S. Iyengar

V/s The Secy, Dept of Health & Family Welfare Services & 2 Ors

To

1. Shri G.S. Iyangar
Transport Supervisor
National Tuberculosis Institute
No. 8, Bellary Road
Bangalore - 560 003

W.P. NO

 Shri M.R. Shylendra Kumar Advocate C/o Shri M. Narayanaswamy Advocate 844 (Upstairs) V Block, Rajajinagar Bangalore - 560 010

- 3. The Secretary
  Department of Health & Family
  Welfare Services
  Nirman Bhavan, New Delhi-110 011
- 4. The Director General of Health Services Nirman Bhavan, New Delhi-110 011
- 5. The Director
  National Tuberculosis Institute
  No. 8, Bellary Road, Bangalore 3
- Galore 560 010

  6. Shri M.S. Padmarajaiah
  Senior Central Govt. Stng Counsel
  High Court Bldgs. Bangalore 560 0
  Subject: SENDING COPIES OF CRDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/SXXX/

application on 19-6-87

SECTION OFFICER
(JUDICIAL)

Encl : as above

0/0

Jo / 6/87

# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE

DATED THIS THE 19TH DAY OF JUNE, 1987

Hon ble Shri Justice K.S. Puttaswamy, Vice-chairman and Present:

Hon'ble Shri L.H.A. Rego, Member (A)

## APPLICATION NO. 660/86

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And and Bench Read

-True Copy-

SECTION OFFICER | 587
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH

BANGALORE

5d----

Vice-chairman (9) 640

5d -- --

Member (A) 196.987

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